

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 6

**IA 5664/2023 IN C.P. (IB)/1293(MB)2022**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**  
**(JUDICIAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER**

ORDER SHEET OF HEARING (HYBRID) DATED **08.02.2024**

NAME OF THE PARTIES : **LIC Housing Finance Ltd**

**VS**

**Shreya Life Sciences Private Limited**

**For FC** : Adv. Akhil Sarathy.

**For CD** : Adv. Rohit Gupta.

**Section 7 of IBC**

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**ORDER**

Counsel for CD submits that the revised OTS proposal offer of Rs. 65 Crore has been made to the FC. Counsel for FC submits that the decision on the revised OTS proposal will be decided by the executive committee of FC and its meeting is scheduled to be held on 16.02.2024. **In view of the above, list on 23.02.2024 for final settlement/disposal.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

//JNK//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**